

ITEM NO.136

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.01/2022, IA No.229/2022, IA No.273/2022, IA No.494/2023 &
IA No.549/2023 IN CP (IB) No.110/ALD/2017**

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*